

ITEM NO.801
(Mentioning)

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).1750/2023

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

MOHAMMAD SALEEM & ORS.

Respondent(s)

Date : 13-09-2024 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY

HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s)

Mr. Arvind Kumar Sharma, AOR (not present)

For Respondent(s)

Mr. Amjad Saleem, AOR (not present)
Mr. Arvind Kumar Sharma, AOR (not present)

UPON being mentioned, the Court made the following

O R D E R

None present to mention the matter.

No order is being passed.

(DEEPAK JOSHI)
Asst. Registrar-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR